

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:841  
ANSWERED ON:29.07.2010  
HOARDING OF FERTILIZERS  
Meghe Shri Datta Raghobaji

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government has taken any concrete steps to check the hoarding of fertilizers;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any scheme for adequately supply of fertilizers in view of the demand for fertilizers containing nutrients; and
- (d) if so, the details of quantum of fertilizers allocated to different States so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): As per Clause 4 (a) of the Fertilizer (Control) Order- Display of stock position of fertilizers – Every dealer, who makes or offers to make a retail sale of any fertilizers, shall prominently display in his place of business - the quantities of opening stock of different fertilizers held by his on each day. Any person violating this mandatory provision of FCO is held liable to be proceeded under the provisions of FCO and Essential Commodities Act. The State Governments as enforcement agencies are adequately empowered to take appropriate action against the offenders who indulge in any kind of malpractices viz., hoarding etc.

(c) & (d): State-wise cumulative requirement, availability and sales of major fertilizers viz., Urea, DAP, MOP and Complex fertilizers (NPK) during April`10 to June`10 of current Kharif season is at Annexe.